Persons displaced due to terrorism in Jammu and Kashmir

- 3188. SHRI AVTAR SINGH KARIMPURI: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) the number of persons displaced due to terrorist activities in the State of Jammu and Kashmir till date;
- (b) whether Government has contemplated any scheme for rehabilitation of persons;
 - (c) if so, the details thereof; and
- (d) the number of persons rehabilitated so far along with the time by when the remaining persons are likely to be rehabilitated?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) Due to onset of militancy in the 1990's, 58697 families are reported to have migrated from the Valley to Jammu, Delhi and some other places.

(b) to (d) Yes, Sir. The facilities for the migrants in Jammu, Delhi and some other places have been provided, which includes grant of monthly allowance to 17248 families in Jammu, 3624 in Delhi, besides provision of other amenities for health, education and better living conditions. In addition, for facilitating the return of migrants who are willing to return to the Valley, a comprehensive Package of Rs. 1618.40 crore has been announced for return and rehabilitation of Kashmiri migrants to the Valley in 2008 which provides for a provision of assistance for repair/renovation and damaged houses, transit accommodation, continuance of cash and rations relief, students' scholarship, employment in Government and financial assistance for self employment, financial assistance to agriculturists and horticultarists and waiver of interest on loans.

The State Government has taken measures to implement the package. However, no family has returned to the Valley and it is not possible to indicate any time line for their rehabilitation.

Review of phase-I of Coastal Security Scheme

3189. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that Government is implementing the Coastal Security Scheme;
 - (b) if so, since when it was started;

- (c) whether the Phase-I has been successfully implemented;
- (d) what were the targets fixed and achievements made;
- (e) whether a review of Phase-I has been made; and
- (f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) Yes, Sir.

- (b) The scheme started from 2005-06 Ion 1st April, 2005.
- (c) The scheme is still under implementation as per extension approved by the Government till March, 2011.
- (d) Details of provisions approved under the Coastal Security Scheme for the coastal States and Union Territories are given below:—

SI. No.	Name of State/ UT	Costal Police	Vessels	Jeeps	Motor Cycles	Check post	Outpost	Barracks	Rigid nflatable
	5000000	Stations				• The second sec			Boats
1	Gujarat	10	30	20	101	25	46	—«	_
2	Maharashtra	12	28	25	57	32	-	24	-
3	Goa	3	9	6	9		=		10
4	Karnataka	5	15	9	4		=	_==	_
5	Kerala	8	24	16	24		_		
6	Tamil Nadu	12	24	12	36	40	12	=	-
7	Andhra Pradesh	6	18	12	18	<u>==</u> 77	\$ <u></u>	=7	\$ <u></u>
8	Orissa	5	15	10	15		=		=
9	West Bengal	6	18	12	12	==	7000	6	<u> </u>
10	Pondicherry	1	3	2	3		_		_
11	Lakshadweep	4	6	8	8		_	—«	_
12	Daman and Diu	1	4	3	5	<u>=</u> 7	\$ <u></u>	=7	9 <u>2</u> 5
13	Andaman and Nicobar Islands		10	18	20		-	-	-
	TOTAL:	73	204	153	312	97	58	30	10

Achievement

Status of physical progress of Coastal Security Scheme (as on 30.11.2010)

State/UT	Sanctioned bu	ildings	Made Operational	Construction complete	Construction in progress	Construction not yet started
Gujarat	Coastal PS	10	10	10	=	-
	Check-posts	25	25	25	=	_
	Out-posts	46	44	44	2	_
Maharashtra	Coastal PS	12	12	2	2	8
	Check-posts	32	32	19	-	13
	Barracks	24	24	18	\$ 	6
Goa		3	3	57-34	2	1
Karnataka		5	5	5	ATTERNOON	A-11
Kerala		8	6	6	2	_
Tamil Nadu	Coastal PS	12	12	12	Arrest.	-
	Check-posts	40	35	31	9	_
	Out-posts	12	10	10	A rrica	2
Andhra Pradesh		6	6	6	See	\$0000E
Orissa		5	5	2	1	2
West Bengal	Coastal PS	6	6	3	1	2
	Barracks	6	4	4	9 7-0 7	2
Puducherry		1	1		1	-
Lakshadweep		4	4	1	2	1
Daman and Diu		1	1	1	ST-53	-
Andaman and Nicobar Islands		8	=	<u>86-9</u> 5	3 <u>1-3</u> 2	<u>2005</u>
TOTAL:	Coastal PS	73	71	48	11	14
	Check-posts	97	92	75	9	13
	Out-posts	58	54	54	2	2
	Barracks	30	28	22	2 2	8

- All the vehicles [jeeps, motor cycles and Rigid Inflatable Boats (RIBs) have been procured]
- The delivery of boats have been started since April, 2009. 169 boats have been delivered to 9 coastal States and 4 UTs by November, 2010. The supply of boats is going on. Supply of total 204 boats is scheduled to be completed by March, 2011.
- (e) and (f) The progress is being monitored regularly at highest levels to ensure timely implementation of the approved projects/schemes. The comprehensive and periodic review of maritime and coastal security is being carried out in Government at various levels. Interministerial meetings are being held regularly. 'National Committee for Strengthening Maritime and Coastal Security against threats from sea' has been constituted under the chairmanship of Cabinet Secretary, which has its meeting regularly. Four National Committee Meetings have been held. Various decisions taken by the Committee are under implementation for strengthening the overall coastal security scenario of the country.

Loss due to cyclone Laila in Tamil Nadu and Andhra Pradesh

†3190. SHRI PRABHAT JHA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that recently there has been heavy loss of life and property in the coastal areas of Tamil Nadu and Andhra Pradesh due to cyclone 'Laila';
 - (b) if so, the details thereof;
- (c) in a situation when frequency of natural disasters is increasing due to climate change, whether special arrangements are being made by Government to deal with such disaster; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) As per information received from India Meteorological Department, a severe cyclonic storm developed over Bay of Bengal and crossed Andhra Pradesh coast near Bapatla on 20th May, 2010 evening between 1630 and 1730 hrs. IST. This disturbance *inter-alia* caused very heavy rainfall over north Tamil Nadu, and Andhra Pradesh.

According to the report from the State Government of Andhra Pradesh, 22 human lives were lost, 2075 cattle heads perished, 14298 houses damaged and crops over an area of 26685 ha. were affected due to the cyclone. The Government of Tamil Nadu has reported that 11 human lives were lost and 8 cattle heads perished due to this cyclone.

[†]Original notice of the question was received in Hindi.